

**IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
(Special Original Jurisdiction)**

**MONDAY, THE TWENTY NINTH DAY OF DECEMBER
TWO THOUSAND AND TWENTY FIVE**

PRESENT

**THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M. MOHIUDDIN**

WRIT PETITION NO: 39665 OF 2025

Between:

1. Potphode Kiran Rajaram, S/o.Rajaram Potphode, Aged about 33 years, Occ. Assistant Loco Pilot (ALP/PAU), O/o Chief Crew Controller Office, Railway Station Puma, Tq. Puma, Dist. Parbhani - 431511, State of Maharashtra.
2. Umak Prashant Samadhan, S/o Samadhan Umak, Aged about 33 years, Occ. Assistant Loco Pilot (ALP/PAU), O/o Chief Crew Controller Office, Railway Station Puma, Tq. Puma, Dist. Parbhani 431511, State of Maharashtra.
3. Dambare Deepak Dhanraj, S/o Dhanraj Dambare, Aged about 31 years, Occ. Assistant Loco Pilot (ALP/AK), O/o Chief Crew Controller Office, Railway Station Akola (SCR Side), Dist. Akola - 444001, State of Maharashtra.
4. Sonaji Marotrao Guhade, S/o Marotrao Guhade, Aged about 33 years, Occ. Assistant Loco Pilot (ALP/PAU), O/o Chief Crew Controller Office, Railway Station Puma, Tq. Puma, Dist. Parbhani 431511, State of Maharashtra.
5. Gayakwad Nandkishor Ashok, S/o Ashok Gayakwad, Aged about 33 years, Occ. Assistant Loco Pilot (ALP/AK), O/o Chief Crew Controller Office, Railway Station Akola (SCR Side), Dist. Akola 444001, State of Maharashtra.
6. Meshram Palash Arvind, S/o Arvind Meshram, Aged about 32 years, Occ. Assistant Loco Pilot (ALP/ADB), O/o Chief Crew Controller Office, Railway Station Adilabad, Dist. Adilabad - 504001, State of Telangana.
7. Salunke Ravikiran Rohidas, S/O.Rohidas Salunke, Aged about 30 years, Occ. Assistant Loco Pilot (ALP/NED), O/o Chief Crew Controller Office, Railway Station Nanded, Dist. Nanded - 431601, State of Maharashtra.
8. Rajendra Kumar Meena, S/o. Meena, Aged about 31 years, Occ. Assistant Loco Pilot (ALP/ADB), O/o. Chief Crew Controller Office, Railway Station Adilabad, Dist. Adilabad 504001, State of Telangana.
9. Ramteke Siddharth Dewanand, S/o Dewanand Ramteke, Aged about 36 years, Occ. Assistant Loco Pilot (ALP/AK), O/o. Chief Crew Controller Office, Railway Station Akola (SCR Side), Dist. Akola - 444001, State of Maharashtra.
10. Maheswar Bachhley, S/o Naresh Bachhley, Aged about 32 years, Occ. Assistant Loco Pilot (ALP/NED), O/o Chief Crew Controller Office, Railway Station Nanded, Dist. Nanded - 431601, State of Maharashtra.

11. Kamble Prakash Janrao, S/o Janrao Kamble, Aged about 31 years, Occ. Assistant Loco Pilot (ALP/ADB), Colo Chief Crew Controller Office, Railway Station Adilabad, Dist. Adilabad - 504001, State of Telangana..

...PETITIONERS

AND

1. Union of India, Rep. by the Secretary, Ministry of Railways (Railway Board), New Delhi.
2. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager, South Central Railway, Nanded Division, Nanded.
4. The Divisional Personnel Officer (Co-ordination), South Central Railway, Nanded Division, Nanded.
5. Deepak Ugale, S/o Nandu Ugale, Aged 28 years, Occ. Assistant Loco Pilot (Group-C), O/o Chief Crew Controller, Aurangabad R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Plot No. 64, Ambika Nagar, Pisadevi Road, Harsool, Aurangabad, Maharashtra State.
6. Nitin Patel, S/o Shri Narayan, Aged 31 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Puma R.S., Nanded Division, South Central Railway, Maharashtra State, R/o 591 N/851, Brij Vihari, Telibagh, Lucknow, Uttar Pradesh State.
7. Pawar Sachin Govind, S/o Govind, Aged 32 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Puma R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Malegaon, Gangakhed, Dist-Parbhani, Maharashtra State.
8. Pawar Tawar, S/o Chunni Lal, Aged 31 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Aurangabad R.S., Nanded Division, South Central Railway Maharashtra State, R/o Chandpur, Dist-Faridabad, Haryana.
9. Lakde Rahul Madhukarrao, S/o LakdeMadhukarrao, Aged 32 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Puma R.S., Nanded Division, South Central Railway, Maharashtra State, R/o 840, Radhai Nivas, Shri Ram Nagar, Koregaon Road, Parbhani, Maharashtra.
10. Ajay Yadav, S/o Ratan Singh, Aged 31 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Purna R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Mechana Tehsil, Farukhnagar, Gurugram, Haryana State.
11. Shailesh Vishwakarma, S/o Shiv Kr. Vishwakarma, Aged 23 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Purna R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Chhanchata, Bhikhpur, Jaunpur, Uttar Pradesh State.
12. Gaike Samadhan Bhanudas, S/o Bhanudas, Aged 29 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Puma R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Shuklatirth, Laimgon, Manjal, Dist-Beed, Maharashtra.
13. Indrapratap Yadav, S/o Bharat Yadav, Aged 30 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Puma R.S., Nanded Division, South Central

Railway, Maharashtra State, R/o Village Hathnura Kala, P/o Loniadeeh, Azamgarh Dist, Uttar Pradesh State.

14. Ankit Raj Verma, S/o Ramsharan Prasad, Aged 27 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Puma R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Linepar, Mirzapur, Near Surya Mandir, Naweda, Bihar State.
15. Navin Kumar, S/o Rajendra Prasad Sah, Aged 28 years, Occ. Assistant Loco Pilot, O/o Chief Crew Controller, Purna R.S., Nanded Division, South Central Railway, Maharashtra State, R/o Mahavir Chowk, Kasba, Purnia, Bihar.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ order or direction more particularly one in the nature of Writ of Certiorari, calling for the records relating to the interim order dated 22-09-2023 passed by the Central Administrative Tribunal, Hyderabad Bench in O.A. No. 533 of 2023, and quash the same as illegal, arbitrary and violative of Articles 14 and 16 of the Constitution of India, and consequently direct the respondent authorities to give effect to the select list dated 18-08-2023 and the consequential office order dated 21-09-2023 and permit promotions to the post of Senior Assistant Loco Pilot, pending disposal of O.A. No. 533 of 2023.

IA NO: 2 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to suspend the operation of interim order dated 22-09-2023 passed by the Central Administrative Tribunal, Hyderabad Bench in O.A. No. 533 of 2023 on the file of the Central Administrative Tribunal, Hyderabad Bench, till pending disposal of the present writ petition.

IA NO: 3 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to directions to directing the respondent authorities to give effect to the select list dated 18-08-2023 and the consequential office order dated 21/09/2025 and to permit and process promotions to the post of Senior Assistant Loco Pilot, pending

disposal of O.A. No. 533 of 2023 on the file of the Central Administrative Tribunal, Hyderabad Bench.

**Counsel for the Petitioners: SRI SHREYAS GACCHE, REPRESENTING
SRI G. DINESH PATIL**

**Counsel for the Respondents No.1 to 4: SRI N. BHUJANGA RAO,
DEPUTY SOLICITOR GENERAL OF INDIA**

Counsel for the Respondent Nos.5 to 15: --

The Court made the following: ORDER

IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT PETITION No.39665 of 2025

Dated:29.12.2025

Between:

Potphode Kiran Rajaram and 10 others.

...Petitioners

and

Union of India,
Rep.by the Secretary,
Ministry of Railways (Railway Board),
New Delhi,
and 14 others.

...Respondents

ORDER:

Learned counsel Sri Shreyas Gacche, representing learned
counsel Sri G.Dinesh Patil, appears for the petitioners.

Sri N.Bhujanga Rao, learned Deputy Solicitor General of India, appears for Union of India.

2. Heard learned counsel for the parties.

3. By the impugned interim order dated 22.09.2023 passed in O.A.No.533 of 2023, the learned Central Administrative Tribunal, Hyderabad (Telangana) (hereinafter referred to as, "the Tribunal"), has suspended the operation of the provisional select list dated 18.08.2023 and the consequential office order dated 21.09.2023.

4. The petitioners were not parties in the said proceedings, but claim to be affected as it resulted in halting the promotion to the post of Senior Assistant, Loco Pilot. The petitioners have also filed an implead application and a stay vacate petition before the learned Tribunal.

5. Learned Deputy Solicitor General of India submits that the respondent – Union of India, has also filed a stay vacate petition in the Original Application which is pending for consideration before the learned Tribunal.

6. In this background, learned counsel for the petitioners has sought to persuade us to vacate the impugned interim order after notice and

hearing the parties. The petitioners have not been able to explain as to why the impugned interim order dated 22.09.2023 which resulted in halting the promotion to the post of Senior Assistant Loco Pilot has been challenged after more than two years and three months by way of the present writ petition.

7. Having regard to the facts and circumstances indicated above, we are of the considered view that since the main matter is pending before the learned Tribunal and both the Union of India and the petitioners, who have sought impleadment, have filed vacate stay petitions, it would not be proper to interfere in the impugned order passed at an interim stage. The affected parties, including the petitioners, are at liberty to press their stay vacate petitions before the learned Tribunal, which may be considered in accordance with law after hearing the parties. In case such a request is made, the learned Tribunal shall endeavour to hear the stay vacate petitions at the earliest filed by the Union of India and also the implead petitioners.

8. The instant writ petition is accordingly dismissed. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

//TRUE COPY//

SD/-A. JAYASREE
ASSISTANT REGISTRAR
SECTION OFFICER

To

1. The Secretary, Ministry of Railways (Railway Board), Union of India, New Delhi.
2. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager, South Central Railway, Nanded Division, Nanded.
4. The Divisional Personnel Officer (Co-ordination), South Central Railway, Nanded Division, Nanded.
5. One CC to SRI G. DINESH PATIL, Advocate [OPUC]
6. One CC to SRI N. BHUJANGA RAO, Deputy Solicitor General of India [OPUC]
7. Two CD Copies

MP
BS
PMG.

HIGH COURT

DATED:29/12/2025



ORDER

WP.No.39665 of 2025

**DISMISSING THE WRIT PETITION
WITHOUT COSTS**

⑨ PMG.

12/3/26